

HIGH COURT OF JAMMU AND KASHMIR AND LADAKH

(Office of the Registrar Judicial at Jammu)

Subject: Assignment of Death Sentence References to the Hon'ble Division Benches, pending disposal before the Jammu Wing of High Court.

Reference: Communication No. 21112/RG/GS dated 13.05.2026 of the Worthy Registrar General, High Court of J&K and Ladakh.

ORDER

No: 150 /RJ/HCWJ/2026

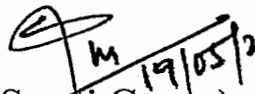
Dated: 20.05.2026

In order to expedite the disposal of Death Sentence References, pending disposal before the Jammu Wing of High Court, Hon'ble The Chief Justice of the High Court of Jammu and Kashmir and Ladakh has been pleased to assign the aforesaid matters to the different Hon'ble Division Benches as per details tabulated herein below:

S.No.	Hon'ble Division Bench Comprising of;	Cases assigned
1.	Hon'ble Mr. Justice Sanjeev Kumar AND Hon'ble Mr. Justice Sanjay Parihar	As per Annexure-"A" Appended herewith.
2.	Hon'ble Ms. Justice Sindhu Sharma AND Hon'ble Mr. Justice Shahzad Azeem	As per Annexure-"B" Appended herewith.

- 1) The assigned matters shall be heard by the Hon'ble Benches in virtual/hybrid mode, irrespective of the place of sitting (Jammu/Srinagar Wing) of the assigned Division Benches or any of the members of the said Division Benches.
- 2) The aforesaid Criminal References shall be heard on a day-to-day basis or, alternatively, on every Thursday of the week.
- 3) These matters shall be listed as Case No. 1 or in a higher position until their final disposal.

By order of Hon'ble the Chief Justice



(Swati Gupta)
Registrar Judicial
High Court of J&K and Ladakh
Jammu

No: 1201-07/RJ/HCWJ/2026

Dated: 20.05.2026

Copy of the above order is forwarded to the:

1. Worthy Registrar General, High Court of J&K and Ladakh at Srinagar, for kind information.
2. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh at Srinagar for kind information to His Lordship.
3. Secretary to Hon'ble Mr./Mrs. Justice _____
... for kind information of their Lordships.
4. In-charge NIC, High Court of J&K and Ladakh for information and uploading the same on the official website of the High Court.
5. In-charge Library, High Court of J&K and Ladakh at Jammu for information and keeping the record of the same.
6. Joint Registrar/Deputy Registrar/Assistant Registrar, Computer /Digitization/ Criminal Section, for information and necessary action.
7. Order file.


(Swati Gupta)
Registrar Judicial
High Court of J&K and Ladakh
Jammu

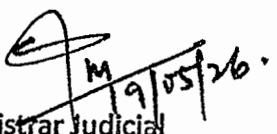
HIGH COURT OF JAMMU AND KASHMIR AND LADAKH
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ANNEXURE- "A"

Death Sentence References assigned to the Hon'ble Division Bench Comprising of;					
Hon'ble Mr. Justice Sanjeev Kumar AND Hon'ble Mr. Justice Sanjay Parihar					
S. No.	Case Type	Case No	Year	Appellant	Respondent
1.	CONF A/w CRA	3	2011	STATE OF J&K	JAGVINDER SINGH
		10	2011		
2.	CONF A/w SLA & CRA	4	2015	STATE OF J&K	MAHESH PARDHI & ORS
		62	2015		
		6	2015		

ANNEXURE- "B"

Death Sentence References assigned to the Hon'ble Division Bench Comprising of;					
Hon'ble Ms. Justice Sindhu Sharma AND Hon'ble Mr. Justice Shahzad Azeem					
S. No	Case Type	Case No	Year	Appellant	Respondent
1.	Crl Ref (D) A/w Crl A (D)	1	2021	STATE OF J&K	PAWAN KUMAR
		12	2021		
2.	Crl Ref (D) A/w Crl A (D)	1	2023	STATE OF J&K	JEET SINGH
		13	2023		


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High Court of J&K and Ladakh
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